GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 4463. TO BE ANSWERED ON WEDNESDAY, THE 30TH MARCH, 2022.

EASE OF DOING BUSINESS 2.0

4463. SHRI VISHNU DATT SHARMA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is considering to extend ease of doing business 2.0 reforms, specifically to Micro, Small and Medium Enterprises (MSMEs) to make factory production faster, improving logistics, strengthening value chains and reducing compliance among other things;
- (b) if so, the details thereof; and
- (c) if not, the reasons thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a) & (b): Department for Promotion of Industry and Internal Trade (DPIIT) is spearheading the initiatives under Ease of Doing Business and Reducing Compliance Burden which are aimed at creating a conducive business environment. The key focus areas of the initiative are:
 - (i) Simplification of procedures related to applications, renewals, inspections, filing records, etc.,
 - (ii) Rationalization by repealing, amending or subsuming redundant laws.
 - (iii) Digitization by creating online interfaces eliminating manual forms and records, and
 - (iv) Decriminalization of minor technical or procedural defaults

These efforts are aimed to cover all sectors/industries of the economy, including Micro, Small and Medium Enterprises (MSMEs).

Ministry of Micro, Small & Medium Enterprises has also undertaken the following initiatives to create a conducive environment for the promotion and development of MSMEs:-

(i) Udyam Registration (UR) Portal has been developed to provide an online, paperless and transparent MSME registration process.

- (ii) Digital Payments have been introduced to pass on the benefits of the schemes of Ministry of MSME through digital payment gateway.
- (iii) MSME SAMBANDH Portal has been developed to help in monitoring the implementation of Public Procurement Policy for micro and small enterprises.
- (iv) MSME SAMADHAAN Portal has been developed to register cases relating to delayed payments.
- (v) A digital platform called MSME SAMPARK Portal has been introduced, wherein job seekers (pass out trainees /students of MSME Technology Centres) and recruiters get connected.
- (vi) CHAMPIONS Portal has been developed for speedy redressal of grievances.

(c): Does not arise.
